

IN THE INCOME TAX APPELLATE TRIBUNAL PATNA 'VIRTUAL COURT' AT KOLKATA

Before Shri S.S. Godara, JM & Dr. A. L. Saini, AM

ITA Nos.165&166/Pat/2017
Assessment Years:2009-10 &2010-11

Kedar Prasad Gupta Prop.M/s Janki Trading Co., Jwala Market, Near Shiv Mandir, Piro, Bhojpur.	बनाम / V/s.	ITO, Ward-1, Ara
PAN No.AQFPP5852J		
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

ITA No.01/Pat/2018
Assessment Year:2008-09

Kedar Prasad Gupta Prop.M/s Janki Trading Co., Jwala Market, Near Shiv Mandir, Piro, Bhojpur.	बनाम / V/s.	ITO, Ward-1, Ara
PAN No.AQFPP5852J		
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

अपीलार्थी की ओर से/By Appellant	Shri Abhi Sankar, Advocate
प्रत्यर्थी की ओर से/By Respondent	Shri Ajay Kumar, Addl.CIT, Sr. DR

ITA No.157/Pat/2017
Assessment Year:2007-08

Ashok Kumar, Bhojpur Prop.M/s Hanuman Trading Co., Jwala Market, Near Shiv Mandir, Piro, Bhojpur.	बनाम / V/s.	ITO, Ward-1, Ara
PAN No.ANTPK7205R		
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

ITA No.257/Pat/2018 Assessment Year:2009-10

Ashok Kumar, Bhojpur Prop.M/s Hanuman Trading Co., Jwala Market, Near Shiv Mandir, Piro, Bhojpur.	<u>बनाम</u> / V/s.	ITO, Ward-1, Ara
PAN No.ANTPK7205R		
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

अपीलार्थी की ओर से/By Appellant	Shri Abhi Sankar, Advocate
प्रत्यर्थी की ओर से/By Respondent	Shri Ajay Kumar, ACIT, Sr. DR

ITA No.62/Pat/2018 Assessment Year:2010-11
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Nawratan Prasad Prop.M/s Nawratan Textiles, Manpur Buniadganj, Gaya	<u>बनाम</u> / V/s.	ITO, Ward-2, Gaya
PAN No.AEDPP6441H		
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

अपीलार्थी की ओर से/By Appellant	Shri Manish Rastogi, Advocate
प्रत्यर्थी की ओर से/By Respondent	Shri Ajay Kumar, Addl.CIT, Sr. DR

ITA No.43/Pat/2018 Assessment Year:2010-11
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Pawan Kumar S/o Late Devi Lal. 8 Law Road, Bottom Bridge, Gaya-823001.	<u>बनाम</u> / V/s.	ITO, Ward-3(2), Gaya
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PAN No.AEPPK0253E		
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

अपीलार्थी की ओर से/By Appellant	Shri K. N. Prasad, Advocate
प्रत्यर्थी की ओर से/By Respondent	Shri Ajay Kumar, Addl. CIT, Sr. DR

ITA No.10/Pat/2018 Assessment Year:2014-15
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Dr. Kamini Choudhury C/o Chandra Nursing Home, Subhash Chowk, Hajipur- 844101.	बनाम / V/s.	ITO, Ward- Vaishali
PAN No.AEZPG5179D		
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

अपीलार्थी की ओर से/By Appellant	Shri Rakesh Kumar, Advocate
प्रत्यर्थी की ओर से/By Respondent	Shri Ajay Kumar, Addl. CIT, Sr. DR

सुनवाई की तारीख/Date of Hearing	14-09-2020
घोषणा की तारीख/Date of Pronouncement	14-09-2020

आदेश /ORDER

Per Bench(Oral):

These five assessees have filed their instant respective appeal(s) for assessment years 2007-08, 2008-09, 2009-10, 2010-11 & 2014-15 involving proceedings u/s. 143(3) of the Income Tax Act, 1961; in short 'the Act'.

Heard both the parties. Case files perused.

2. Learned counsels representing respective assessee submitted at the outset that these assessee are availing settlement under the “*Vivad Se Vishwas Scheme*”. The ld. counsels have also filed their respective applications to this effect. Learned departmental representative does not raise any objection.
3. After hearing foregoing rival submissions, we dismiss these instant appeals as withdrawn with a rider that the same shall be restored in case these assessee fail to avail its settlement under the “*Vivad Se Vishwas Scheme*” for technical reasons.
4. These assessee appeals are dismissed as withdrawn in above terms.

Order pronounced in open court on 14/09/2020.

Sd/-
(A. L. Saini)
Accountant Member

Sd/-
(S. S. Godara)
Judicial Member

Kolkata;
Date: 14/09/2020
RS

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. अपीलार्थी/Appellant- (i) Kedar Prasad Gupta
(ii) Ashok Kumar, Bhojpur
(iii) Nawratan Prasad
(iv) Pawan Kumar
(v) Dr. Kamini Choudhury
2. प्रत्यर्थी/Respondent- (i) ITO, Ward-1, Ara

- (ii) ITO, Ward-2, Gaya
- (iii) ITO, Ward-3(2), Gaya
- (iv) ITO, Ward- Vaishali

- 3. संबंधित आयकर आयुक्त / Concerned CIT
- 4. आयकर आयुक्त- अपील / CIT (A)
- 5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण / DR, ITAT,
- 6. गार्ड फाइल / Guard file.

//True copy//

By order/आदेश से,

Sr. Private Secretary, ITAT, Kolkata.